

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.109**  
**New IA/3492/ND/2024 IN IB/436/ND/2023**

**IN THE MATTER OF:**

Aditya Birla Finance Limited	...	Applicant
Versus		
Sandeep Jha	...	Respondent

**Under Section 95(1) (IBC)**

**Order delivered on 10.07.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**IA/3492/2024:-**

This is an application to withdraw the application bearing number IB-436/ND/2023. The main matter is coming up for hearing on 24.07.2024. Let this application along with main matter be listed on **24.07.2024**.

**Sd/-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

**Sd/-**

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**